

(15) (i) A copy of the Annual Report (Hindi and English versions) of the School of Buddhist Philosophy, Lah, Ladakh, for the year 1978-79.

(ii) A copy of the Review (Hindi and English versions) on the working of the School. [Placed in Library. See No. LT-516/80].

ANNUAL ACCOUNTS OF NATIONAL CO-OPERATIVE DEVELOPMENT CORPORATION FOR 1977-78 AND 1978-79, ANNUAL REPORT AND ANNUAL ACCOUNTS OF NATIONAL COOPERATION UNION OF INDIA, NEW DELHI FOR 1978-79.

THE MINISTER OF AGRICULTURE AND RURAL RECONSTRUCTION (SHRI BIRENDRA SINGH RAO): I beg to lay on the Table:—

(1) A copy each of the following papers (Hindi and English versions) under sub-section (4) of section 17 of the National Cooperative Development Corporation Act, 1962:—

(i) Annual Accounts of the National Cooperative Development Corporation for the year 1977-78 together with Audit Certificate thereon. [Placed in Library. See No. LT-521/80].

(ii) Annual Accounts of the National Cooperative Development Corporation for the year 1978-79 together with Audit Certificate thereon. [Placed in Library. See No. LT-522/80].

(2) A copy of the Annual Report (Hindi and English versions) of the National Cooperative Union of India New Delhi, for the year 1978-79.

(3) A copy of the Annual Accounts (Hindi and English versions) of the National Cooperative Union of India, New Delhi, for the year 1978-79 along with the Audit Report thereon. [Placed in Library. See No. LT-523/80].

COPIES OF INDIAN TELEGRAPH (FOURTH AMENDMENT) RULES, 1979, INDIAN TELEGRAPH SEVENTH AMENDMENT) RULES, 1979, PROFIT AND LOSS ACCOUNT AND BALANCE SHEET OF TELECOMMUNICATION BRANCH OF POSTS AND TELEGRAPHS DEPARTMENT FOR 1976-77 AND ANNUAL REPORT OF INDIA TELEPHONE INDUSTRIES LTD. BANGALORE FOR 1978-79.

THE MINISTER OF COMMUNICATIONS (SHRI C. M. STEPHEN): I beg to lay on the Table:—

(1) A copy each of the following Notifications (Hindi and English versions) under sub-section (5) of section 7 of the Indian Telegraph Act, 1885:—

(i) The Indian Telegraph (Fourth Amendment) Rules, 1979, published in Notification No. G.S.R. 495 in Gazette of India dated the 21st March, 1979.

(ii) The Indian Telegraph (Seventh Amendment) Rules, 1979, published in Notification No. G.S.R. No. 1508 in Gazette of India dated the 15th December, 1979. [Placed in Library. See No. LT-517/80].

(2) A copy of the Profit and Loss Account and Balance Sheet (Hindi and English versions) (On accrual basis) of the Telecommunication Branch of the Indian Posts and Telegraphs Department, for the year 1976-77. [Placed in Library. See No. LT-518/80].

(3) A copy of the Annual Report (Hindi version)** of the Indian Telephone Industries Limited, Bangalore, for the year 1978-79 along with the Audited Accounts and the Comments of the Comptroller and Auditor General thereon, under sub-section (1) of section 619A of the Companies Act, 1956. [Placed in Library. See No. LT-519/80].

**English version of the Report was laid on the Table on the 28th January, 1980.